

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.1211
ANSWERED ON 25.11.2019**

IMPROVEMENT OF RIVER VIEW PARKS IN ANDHRA PRADESH

1211. SHRI N. REDDEPPA:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government is giving top priority to the tourism sector and providing entertainment to the people but the officials in Andhra Pradesh are intentionally neglecting important amusement spots in the districts in coastal areas citing scarcity of funds and if so, the details thereof;**
- (b) the reasons for not developing River View Parks on the banks of Nagavali river beside the old road bridge in Srikakulam and also in other districts;**
- (c) whether it is also a fact that in many River View Parks in Andhra Pradesh, water fountains are not working, iron grills, benches were completely damaged, frameworks resembling cradles are not useful, hanging beds completely affected, swinging cradles also affected and if so, the details thereof and reasons therefor in the districts for such situation in Andhra Pradesh State;**
- (d) whether the tourists are unable to relax or enjoy during their visit to these River View Parks in many districts in Andhra Pradesh and if so, the details thereof and comments of the Government thereon; and**
- (e) the steps being taken by the Government to improve the tourists with proper facilities at such River View Parks in Andhra Pradesh in future with some action plan and sanction of the funds?**

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)

(SHRI PRAHLAD SINGH PATEL)

(a) to (e): Identification and development of tourism sites is primarily the responsibility of State Governments/Union Territories. However, Ministry of Tourism under its schemes of Swadesh Darshan and PRASHAD provides financial assistance to State Governments/UT

Administrations/Central Agencies for development of tourism infrastructure in the country. The projects under the scheme are identified for development in consultation with the State Governments/ Union Territory Administrations and are sanctioned subject to availability of funds, submission of suitable Detailed Project Reports, adherence to scheme guidelines and utilization of funds released earlier.

Based on this criteria, Ministry has sanctioned following projects to the State of Andhra Pradesh.

(Rs. in crore)

Sl. No.	Scheme / Year of Sanction	Name of the project	Amt. sanctioned
1	Swadesh Darshan (2014-15)	Development of Coastal Circuit : Kakinada - Hope Island - Coringa Wildlife Sanctuary - Passarlapudi - Aduru - SYanam - Kotipally	67.84
2	Swadesh Darshan (2015-16)	Development of Coastal Circuit: Nellore - Pulikat Lake - Ubblamadugu Water Falls - Nelapattu- Kothakoduru- Mypadu - Ramateertham - Iskapalli	59.70
3.	Swadesh Darshan (2017-18)	Development of Buddhist Circuit: Shalihundam- Thotlakonda- Bavikonda- Bojjanakonda- Amravati- Anupu	52.34
4.	PRASHAD (2015-16)	Development of Amaravati Town, Guntur District as a Tourist Destination	28.36
5.	PRASHAD (2017-18)	Development of Srisailam Temple	47.45

Operation and Maintenance (O&M) of assets/facilities created under the above scheme is the responsibility of concerned State Government. However, to ensure proper O&M, Ministry under the scheme guidelines has made provision of releasing 5% of the project cost (final release) after successful O&M of assets created for one year and its certification by an independent agency.
